

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 252
(IB)-894(ND)2019

IA/4130/2020 ,IA/1610/2020,IA/4210/2020

IN THE MATTER OF:

Ram Niwas & Sons

...

Applicant/Petitioner

Versus

M/s. Palm Developers Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 24.02.2021

CORAM:

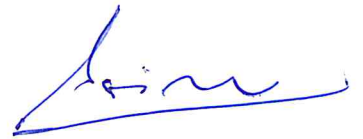
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Nikhii Bamal

ORDER

Renotify this case on 31st March, 2021.



(T.S.Singh)
Court Officer